GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO 2663 TO BE ANSWERED ON THURSDAY, THE 18.03.2021

Functioning of Tribunals

2663. SHRI B. LINGAIAH YADAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the steps being taken to bring reforms in Tribunals for speedy delivery of justice in the last 6 years and current year as on date, tribunal-wise; and
- (b) the steps being taken for continuing with the reform process and further measures to rationalize the functioning of Tribunals in future along with budgetary support for this purpose?

ANSWER

MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND ELECTRONICS AND INFORMATION TECHNOLOGY

(SH. RAVI SHANKAR PRASAD)

(a) &(b): Information is being collected and will be laid on the Table of the House.
